

BY SPEED POST / e-mail/ fax

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100(Pt.-IV)/2010/2258/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
**The Registrar (Administration) I/c
National Judicial Academy India
Bhadbhada Road, Suraj Nagar
Bhopal-462044 (M.P.), India
Fax No. -0755-2696904**

Dated- Guwahati, the 29th April, 2015

Sub:- **Two Day Juvenile Justice Conference organized by the National Judicial Academy in collaboration with the National Commission for the Protection of Child Rights on 27th & 28th May, 2015 at the National Judicial Academy, Bhopal.**

Ref. This Registry's letter No. HC.VII-100(Pt.-IV)/2010/2202/A, dated 22nd April, 2015

Sir,

With reference to the subject cited above, I am directed to inform you that **Smti. Leena Doley, Sub-Divisional Judicial Magistrate (S), Sivasagar has been *exempted* from attending the aforesaid Juvenile Justice Conference**, scheduled to be held at NJA, Bhopal on **27th & 28th May, 2015.**

Further, **Shri Kiran Lal Baishnab, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar has been *nominated* to attend the said Conference in place of Smti. Leena Doley.**

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully,


OSD-CUM-JOINT DIRECTOR (OFFICIATING),
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-100(Pt.-IV)/2010/2259 - 2274/A, dated 29.04.2015

Copy forwarded for information and necessary action to :-

1. *The Director, Judicial Academy, Assam.*
2. *The Director, National Judicial Academy India, Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044 (M.P) India.*

3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to this Registry's letter No. HC.VII-100(Pt.-IV)/2010/2203 – 2218/A, dated 22.04.2015)

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. The District & Sessions Judge, **Sivasagar / Cachar, Silchar**. He / she is requested to inform the concerned Judicial Officer of his / her respective District accordingly.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
9. The Chief Judicial Magistrate, Sivasagar / Cachar, Silchar.
10. Shri Kiran Lal Baishnab, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar

The nominated participant above is requested to furnish his full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). He is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. He is also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. Nominated participant is also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about his departure for NJA Programme and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

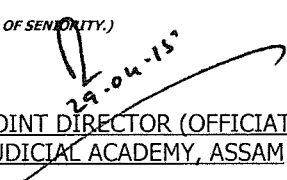
He is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in his respective State/Court and how this can be achieved and what are the drawbacks that he feels exist in his State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participant is also requested to carry his officially allotted Laptop with him while attending the programme.

INFORMATION REGARDING ARRANGEMENTS MADE BY NJA WOULD BE UPLOADED ON NJA WEBSITE.

11. Smti. Leena Doley, Sub-Divisional Judicial Magistrate (S), Sivasagar.
12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of the Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

29.04.15

 OSD & JOINT DIRECTOR (OFFICIATING)
 JUDICIAL ACADEMY, ASSAM